

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/12/2018

O.A./260/1009/2013
ON MEMO

BENUDHAR SETHI
-V/S-
D/O POST

ITEM NO:41

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. A.C. Deo

Notes of The Registry	Order of The Tribunal		
	<p>None appears on behalf of the applicant.</p> <p>Ld. Counsel for the Respondents submitted that the applicant was engaged against temporary vacancy and after reinstatement of the original incumbent the applicant has been dis-engaged. In this O.A. the applicant has challenged the disengagement order. It is seen that no one appeared on behalf of the applicant on 12.02.2018, 11.04.2018, 08.05.2018 and 10.07.2018. It seems that applicant has loss interest to pursue this case. In view of the above, the O.A. is dismissed for default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		